GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2262 TO BE ANSWERED ON 29.11.2016

Use of Forest Land

2262. SHRI MANSHANKAR NINAMA: SHRIMATI PRATYUSHA RAJESHWARI SINGH: SHRI BALABHADRA MAJHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether prior permission of the Government is necessary for the use of forest land for development projects both in rural and urban areas;
- (b) if so, the details thereof and the number of such proposals received in respect of rural and urban areas by the Government during the last three years and the current year, State-wise:
- (c) the number of proposals approved/ sanctioned and those rejected or pending, rural/urban area and State-wise; and
- (d) the time by which the pending, proposals are likely to be cleared?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- Yes. The use of forest land for non forest purposes requires prior approval under Section 2 of the Forest (Conservation) Act, 1980.
- (b) & c) The proposals are not segregated into those from rural and urban areas. The details of proposals for forest clearances received, approved/ sanctioned and those rejected or pending State /UT wise for the last three years and current year are placed as **Annexure A**
- d) All duly complete proposals for Forest Clearance received from the States/UTs are considered expeditiously and in a time bound manner by the Ministry. A number of initiatives have been taken by the Ministry to streamline the process including receipt of all proposals through online portal since July 2014, deposit of compensatory levies to *Ad hoc* CAMPA through e-portal etc.

Proposals for Forest Clearance : 2013-2014							
S. No	State	Sanctioned	Approved/ In-Principle	Pending	Close/ Returned/ Rejected/ Withdrawn	Grand Total	
Proposals for Forest Clearance: 2014-2015							

1	Andaman and Nicobar	6	2	0	0	8
2	Andhra Pradesh	2	1	0	0	3
3	Arunachal Pradesh	4	11	2	1	18
4	Bihar	12	12	2	0	26
5	Chandigarh	2	0	0	0	2
6	Chhattisgarh	4	0	1	0	5
7	Delhi	3	1	0	0	4
8	Goa	0	1	0	0	1
9	Gujarat	3	1	0	0	4
10	Haryana	240	30	2	2	274
11	Himachal Pradesh	7	12	17	0	36
12	Jharkhand	2	3	0	0	5
13	Karnataka	2	2	0	0	4
14	Madhya Pradesh	14	2	1	2	19
15	Maharashtra	4	7	5	0	16
16	Manipur	2	1	0	0	3
17	Meghalaya	1	0	0	0	1
18	Mizoram	0	0	0	1	1
19	Orissa	17	5	0	0	22
20	Punjab	146	33	1	0	180
21	Rajasthan	2	8	1	0	11
22	Sikkim	2	1	2	0	5
23	Tamil Nadu	2	1	0	0	3
24	Telangana	1	0	0	0	1
25	Tripura	3	0	1	0	4
26	Uttar Pradesh	10	38	3	1	52
27	Uttarakhand	4	19	16	0	39
28	West Bengal	2	3	0	0	5
	Grand Total	497	194	54	7	752

S. No	State	Sanctioned	Approved/ In-Principle	Pending	Close/ Returned/ Rejected/ Withdrawn	Grand Total
1	Andaman and Nicobar	1	0	0	0	1
2	Andhra Pradesh	1	4	2	0	7
3	Arunachal Pradesh	3	5	9	7	24
4	Bihar	9	9	2	0	20
5	Chandigarh	1	0	0	0	1
6	Chhattisgarh	4	3	4	0	11
7	Delhi	0	1	0	0	1
8	Goa	0	2	0	0	2
9	Gujarat	16	29	2	0	47
10	Haryana	195	39	3	0	237
11	Himachal Pradesh	3	19	71	0	93
12	Jharkhand	1	1	0	0	2
13	Karnataka	5	11	5	1	22
14	Madhya Pradesh	36	9	4	0	49
15	Maharashtra	3	24	3	0	30
16	Manipur	0	2	1	0	3
17	Mizoram	0	3	1	0	4
18	Orissa	6	6	2	0	14
19	Punjab	101	48	1	0	150
20	Rajasthan	6	4	19	0	29
21	Tamil Nadu	2	0	0	0	2
22	Telangana	0	1	0	1	2
23	Tripura	1	1	1	0	3
24	Uttar Pradesh	4	51	42	1	98
25	Uttarakhand	2	18	16	0	36
26	West Bengal	1	2	2	0	5
	Grand Total	401	292	190	10	893

S. No	State	Sanctioned	Approved/ In-Principle	Pending	Close/ Returned/ Rejected/ Withdrawn	Grand Total
1	Andhra Pradesh	1	20	2	0	23
2	Arunachal Pradesh	0	1	16	0	17
3	Assam	0	1	0	0	1
4	Bihar	5	7	3	0	15
5	Chhattisgarh	1	9	8	0	18
6	Delhi	0	0	2	0	2
7	Goa	0	2	0	0	2
8	Gujarat	12	38	6	4	60
9	Haryana	84	130	32	0	246
10	Himachal Pradesh	9	37	30	0	76
11	Jharkhand	3	8	1	0	12
12	Karnataka	6	9	5	2	22
13	Kerala	0	0	1	0	1
14	Madhya Pradesh	6	16	2	0	24
15	Maharashtra	0	23	18	0	41
16	Manipur	0	4	0	0	4
17	Meghalaya	0	2	2	0	4
18	Orissa	2	16	2	0	20
19	Punjab	57	150	8	0	215
20	Rajasthan	7	32	7	0	46
21	Sikkim	2	5	1	0	8
22	Tamil Nadu	1	2	0	1	4
23	Telangana	2	9	0	0	11
24	Tripura	0	2	0	0	2
25	Uttar Pradesh	0	101	18	1	120
26	Uttarakhand	21	245	41	1	308
27	West Bengal	0	3	1	0	4
	Grand Total	219	872	206	9	1306

Proposals for Forest Clearance: 01.01.2016-Till Date						
S. No	State	Sanctioned	Approved/ In-Principle	Pending	Close/ Returned/ Rejected/ Withdrawn	Grand Total
1	Andhra Pradesh		11	13	1	25
2	Assam		1	3		4
3	Bihar	1	12	6		19
4	Chandigarh	1				1
5	Chhattisgarh		3	12		15
6	Delhi		1			1
7	Goa		1	2		3
8	Gujarat		19	11		30
9	Haryana	81	145	110		336
10	Himachal Pradesh	5	19	28		52
11	Jharkhand		8	10		18
12	Karnataka		9	8		17
13	Kerala		1	1	1	3
14	Madhya Pradesh		11	19	1	31
15	Maharashtra		10	28		38
16	Manipur		5	3		8
17	Meghalaya		2	2		4
18	Mizoram			1		1
19	Orissa		5	4		9
20	Punjab	50	104	39		193
21	Rajasthan	8	9	5		22
22	Sikkim		12	4		16
23	Tamil Nadu		3	1		4
24	Telangana	1	22	11		34
25	Tripura	1	3	2		6
26	Uttar Pradesh		82	33		115
27	Uttarakhand	7	105	32		144
28	West Bengal		2	1		3
	Grand Total	155	605	389	3	1152